

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 21.02.2019

In the court of the Registrar

11:30 A.M.

For Evidence

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Vardhman Jain

By Order

-sd/-

Assistant Registrar

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